

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 651/9/NCLT/AHM/ 2019

**Coram: MANORAMA KUMARI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2020**

**Name of the Company:**

B.M Enterprise  
V/s  
Hitkari Packaging Pvt Ltd

**Section:**

9 of the Insolvency & Bankruptcy Code ,2016

**ORDER**


Learned Counsel Mr. Rohan Shah appeared for the Operational Creditor.

Learned Counsel Mr. Vastal Patel appeared for the Corporate Debtor.

At the request of the Learned Counsel Operational Creditor, the matter stands adjourned.

List the matter on 06.01.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of November, 2020.